

(J.H.C. Sch. 1-7)

From:

Nalin Kumar,

Registrar (Administration) I/c.,
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

1. Ms. Seema Kumari Minz, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro
2. Sri Sharat Nishikant Kujur, Civil Judge (Jr. Div.)-cum-Judge I/c., Bokaro (Bermo at Tenughat)
3. Sri Tausif Meraz, Probationary Civil Judge (Jr. Div.), Chaibasa (West Singhbhum)
4. Sri Alok Marandi, Civil Judge (Jr. Div.)-cum-P.M., J.J. Board, Chatra
5. Sri Mukti Bhagat, Probationary Civil Judge (Jr. Div.), Chatra
6. Sri Rajendra Prasad, Addl. Civil Judge (Jr. Div.)-cum-J.M., Daltonganj (Palamau)
7. Sri Rohit Kumar, Civil Judge (Jr. Div.)-cum-P.M., J.J. Board, Daltonganj (Palamau)
8. Sri Manoj Kumar, Probationary Civil Judge (Jr. Div.), Daltonganj (Palamau)
9. Sri Satish Kumar Munda, Probationary Civil Judge (Jr. Div.), Daltonganj (Palamau)
10. Ms. Swati Vijay Upadhyay, Civil Judge (Jr. Div.)-cum-J.M., Dhanbad
11. Ms. Sangita, Addl. Civil Judge (Jr. Div.)-cum-P.M., J.J. Board, Dhanbad
12. Ms. Veena Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad
13. Sri Surendra Bedia, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad
14. Ms. Pratima Oraon, Probationary Civil Judge (Jr. Div.), Dhanbad
15. Ms. Khushboo Tyagi, Probationary Civil Judge (Jr. Div.), Dhanbad
16. Sri Ram Kumar Lal Gupta, Addl. Civil Judge (Jr. Div.)-cum-J.M., Garhwa
17. Sri Mayank Tushar Topno, Civil Judge (Jr. Div.)-cum-P.M., J.J. Board, Garhwa
18. Sri Hussamuddin Waris, Probationary Civil Judge (Jr. Div.), Garhwa
19. Sri Pawan Kumar No. II, Civil Judge (Jr. Div.)-cum-J.M., Giridih
20. Sri Ashish Agarwal, Probationary Civil Judge (Jr. Div.), Giridih
21. Sri Pranav Kumar, Probationary Civil Judge (Jr. Div.), Gumla
22. Ms. Saudamini Singh, Addl. Civil Judge (Jr. Div.)-cum-P.M., J.J. Board, Hazaribagh
23. Sri Mayank Maliyaz, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh
24. Ms. Reema Kumari, Probationary Civil Judge (Jr. Div.), Hazaribagh
25. Ms. Rupa Bandana Kiro, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur (East Singhbhum)
26. Ms. Satyabhama Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur (East Singhbhum)
27. Sri Krishna Lohra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur (East Singhbhum)
28. Ms. Anjilina Neelam Marki, Probationary Civil Judge (Jr. Div.), Jamshedpur (East Singhbhum)
29. Ms. Kanchan Kumari, Probationary Civil Judge (Jr. Div.), Jamshedpur (East Singhbhum)

30. Sri Dinesh Bauri, Probationary Civil Judge (Jr. Div.), Khunti
31. Ms. Pooja, Civil Judge (Jr. Div.), Koderma
32. Sri Mithilesh Kumar, Probationary Civil Judge (Jr. Div.), Latehar
33. Sri Raj Kalyan, Probationary Civil Judge (Jr. Div.), Lohardaga
34. Ms. Vidyawati Kumar, Probationary Civil Judge (Jr. Div.), Ramgarh
35. Smt. Ruchi Dayal, Civil Judge (Jr. Div.)-cum-J.M., Ranchi
36. Sri Anuj Kumar No. II, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi
37. Ms. Shilpa Murmu, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi
38. Ms. Santoshini Murmu, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi
39. Ms. Rojleena Bara, Probationary Civil Judge (Jr. Div.), Ranchi
40. Ms. Nutan Ekka, Probationary Civil Judge (Jr. Div.), Ranchi

Sub: - Nomination to attend the "Webinar on Refresher Training Programme for Civil Judges (Jr. Division) in Civil Trial" (R-17) on 28th February, 2021 (Sunday) from 10.30 A.M. to 1.15 P.M

Sir / Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the "Webinar on Refresher Training Programme for Civil Judges (Jr. Division) in Civil Trial" (R-17) on **28th February, 2021** (Sunday) from **10.30 A.M. to 1.15 P.M.**

You are, therefore, directed to attend the aforesaid Webinar on the date and time as mentioned above in proper dress.

Yours sincerely,
Sd/- **Nalin Kumar**
Registrar (Administration) I/c.

Memo No. 962 /Apptt.

Dated, Ranchi, the 19/02/2021

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 111/JAJ dated 03.02.2021 / the Principal District & Sessions Judges, Bokaro, Chaibasa (West Singhbhum), Chatra, Daltonganj (Palamau), Dhanbad, Garhwa, Giridih, Gumla, Hazaribagh, Jamshedpur (East Singhbhum), Khunti, Koderma, Latehar, Lohardaga & Ramgarh / the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C. I/c. e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

Nalin Kumar
19/2/21
Registrar (Administration) I/c.